

(b) if so, whether any estimate of the reserves of iron ore has been made, and

(c) the extent of ore mined from 1950 to 1958 in Andhra Pradesh?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Yes, Sir Geological Survey of India investigated deposits of iron ore containing more than 50 per cent iron at Chabali and Pagadalapalle in Cuddapah district, between Veldurti and Ramallakota in Kurnool district, near Jaggyyapeta in the Krishna district and at Amberpet in the Karimnagar district Work is under progress in the Khammamet district

(b) Yes, Sir The reserves estimated so far are of the order of 20 million tons

(c) The extent of ore mined from 1950 to 1958 is as follows—

Year	Production (Tons)
1950	Not available
1951	Not available
1952	16,313
1953	76 544
1954	288 381
1955	386 338
1956	418 471
1957	267 303
1958	192 742 (Provisional)

#### Teaching of Sanskrit

1448 Shri Vajpayee: Will the Minister of Education be pleased to state

(a) whether the question of including the study of Sanskrit as a compulsory subject in Secondary Schools as recommended by the Sanskrit Commission was considered by the Central Advisory Board of Education at its 28th annual meeting held at Madras recently,

(b) if so, the decision taken thereon; and

(c) other recommendations made and decisions taken at the meeting?

The Minister of Education (Dr. K. L. Shrinani): (a) Yes, Sir.

(b) and (c). The proceedings of the last meeting of the Central Advisory Board of Education held at Madras in January, 1960, containing the recommendations of the Board have not yet been finalised. A copy of the proceedings will be made available to the Parliament Library in due course.

#### Medicinal and Toilet Preparations Act

1444. Shri Jinachandran: Will the Minister of Finance be pleased to state

(a) whether it is a fact that Government of Kerala have recommended to the Centre to exempt Ayurvedic preparations of Asavas and Arishtas from the provisions of the Medicinal and Toilet Preparations Act, and

(b) if so, the action taken in the matter?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir In fact the Central Government had enquired from all the State Governments as to whether they saw any objection to Ayurvedic preparations containing self-generated alcohol being exempted from the scope of the Medicinal and Toilet Preparations (Excise Duties) Rules. The Government of Kerala have replied to this communication stating that they would have no objection to the proposal.

(b) Replies from some of the other States are awaited. As soon as all these replies have been received, the matter would be further considered.

#### State Bank of India

1445. { Shri Subodh Hanada:  
Shri S C Samanta:

Will the Minister of Finance be pleased to state:

(a) how many branches of the State Bank have been opened in West

Bengal during the year 1958-59 so far; and

(b) how many of them are in Midnapur District and in which places?

The Minister of Finance (Shri Morarji Desai): (a) 4 branches have been opened by the State Bank of India in West Bengal State during the period from the 1st April, 1958 to the 31st January, 1959 at the following centres:

- 1 Uluberia
- 2 Malda
- 3 Diamond Harbour
- 4 Rampurhat

(b) None

#### Recruitment of Income-Tax Inspectors

1446 Shri Raghunath Singh: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the result of recruitment examination for the selection of Income Tax Inspectors which was held in May, 1958 has not been announced so far, and

(b) if so, the reasons for the delay?

The Minister of Finance (Shri Morarji Desai): (a) In twelve out of the fourteen Commissioners' charges in which the examination was held, the results have been communicated to the successful candidates. In two others the results are being communicated. The results have also been published in the local press in ten of these charges.

(b) The written examination was held on 29th and 30th May 1958. There were more than 11,000 candidates appearing in the examination all over India and the valuation of the answer papers and tabulation of the results naturally took some time. Candidates who got above the prescribed number of marks in the written papers were called for interview and the final list was prepared by adding the marks for interview to the marks in the written examination and arranging

the candidates according to the number of marks scored. All this work inevitably took time.

#### Income Tax Cases Pending in Banaras

1447. Shri Raghunath Singh: Will the Minister of Finance be pleased to state how many cases of income-tax are pending since last one year in Banaras income-tax offices and how many appeals against cases decided by income-tax officers are still pending for more than one year?

The Minister of Finance (Shri Morarji Desai): (i) The number of cases pending with the Income-tax Officers at Banaras for more than a year as on 31-12-58 is 74 only

(ii) The number of appeals pending with the Appellate Assistant Commissioner at Banaras for more than a year as on 31 12 58 is 88 only

शिक्षा सत्वाजों में अनुशासन

१४४८ { श्री पद्म देव  
श्री स० व० मामन्त

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि क्या हिमाचल प्रदेश की शिक्षा मन्थाप्रो में अनुशासन बनाये रखने के लिये कोई उपाय काम में लाये गये हैं और वे क्या हैं ?

शिक्षा मन्त्री (डा० का० ला० श्रीमाली) मुबना एक्ज की जा रही है और यथामय लोक मभा पटल पर रख दी जायेगी ।

हिमाचल प्रदेश में जनता कालेज

१४४९ श्री पद्म देव क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि

(क) हिमाचल प्रदेश में द्वितीय पत्र वर्षीय याजना के अन्तगत किन-किन स्थानों पर जनता कालेज खोले गये हैं,

(ख) इन कालेजों का पाठ्यक्रम क्या है और

(ग) इन कालेजों में प्रवेश के लिये क्या अर्हता निश्चित की गई है ?